

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-327 -2020

Shekhar Sukhtanker
V e r s u s

..... Petitioners

Village Panchayat of Se Old Goa,
Thr. Secretary, and anr.

..... Respondents

Adv. Shivan Desai for the Petitioner.
Mr. S. Mahambrey for Respondent no.1.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 5th November, 2020.

ORDER:

Shri S. Mahambrey the learned Counsel, waives notice for Respondent no.1.

2. Issue notice to the remaining respondents, returnable on 8/12/2020

Private notice is permitted.

3. Post the matter on 8/12/2020.

DAMA SESHADRI NAIDU, J.

AP/-